

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAIGARH CHAMPA RAIL INFRASTRUCTURE
PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAIGARH CHAMPA RAIL INFRASTRUCTURE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14 th May, 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U60300TG2009PTC063665
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 8-2-293/82/A/431/A, Road No. 22 Jubilee Hills Hyderabad, Telangana – 500033 Corporate Address: 8-2-293/82/A/431/A, Road No. 22 Jubilee Hills Hyderabad, Telangana – 500033
6.	Insolvency commencement date in respect of corporate debtor	1 st January, 2021
7.	Estimated date of closure of insolvency resolution process	29 th June, 2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sumit Binani IP Regn No: IBBI/IPA-001/IP-N00005/2016-17/10025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 4th Floor, Room No. 6, Commerce House 2A, Ganesh Chandra Avenue, Kolkata- 700 013 Email: sumit_binani@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Pricewaterhouse Coopers Pvt Ltd, Plot # Y-14, Block EP, Sector V, Salt Lake, Kolkata – 700091 Email: claims.rcrpl@in.pwc.com
11.	Last date for submission of claims	21st January, 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) http://www.ibbi.gov.in/downloadform.html (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of a corporate insolvency resolution process of RAIGARH CHAMPA RAIL INFRASTRUCTURE PRIVATE LIMITED on 1st January, 2021.

The date of the order for appointment of the interim resolution professional passed by the National Company Law Tribunal, Hyderabad Bench is 1st January 2021. However, copy of the order was communicated to the undersigned on 7th January 2021.

The creditors of RAIGARH CHAMPA RAIL INFRASTRUCTURE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 21th January, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 ("CIRP Regulations"). The proof of claims is to be submitted by way of the following specified forms in the CIRP Regulations:

- Form B - for Claims by Operational Creditors
- Form C - for Claims by Financial Creditors
- Form D - for Claims by Workmen and Employees
- Form E - for Claims by Authorized Representative of Workmen and Employees
- Form F - for Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above mentioned forms from the website www.ibbi.gov.in (<http://www.ibbi.gov.in/downloadform.html>) and the CIRP Regulations.

Submission of false or misleading proofs of claim shall attract penalties.



Sumit Binani

Interim Resolution Professional of RAIGARH CHAMPA RAIL INFRASTRUCTURE PRIVATE LIMITED
IBBI/IPA-001/IP-N00005/2016-17/10025

January 7, 2021
Hyderabad